


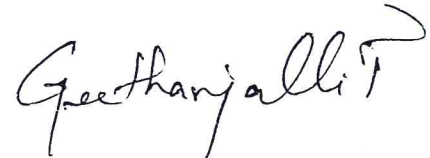
16

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 9/7/2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/147/IB/2018  
NAME OF THE PETITIONER : BAVANI SECURITY & NIGHT PATROL  
NAME OF THE RESPONDENTS : MADRAS FERTILIZERS LTD  
UNDER SECTION : 9 RULE 6

S.No.	Name (in Capital)	Represented by	Signature
1.	R. RAGAVENDRAN A/S. Bavani Security Night Patrol.	R. RAGAVENDRAN	
	Geethanjali T Attorney at Law	Respondent	

**ORDER**

Counsel representing both the parties are present. Counsel for respondent stated that they have filed an application and the same is pending before the Hon'ble High Court of Madras vide its S.R.No.43143 / 2018 is yet to be listed for hearing. Submitting the above, Counsel for Respondent prayed two weeks time. Considering their request, time is granted. Put up on 25.07.2018.

-54-

(S VIJAYARAGHAVAN)  
Member (Technical)

-54-

(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)